

Details of Foreign Visits undertaken by the Ministers/Officers of the Department of Legal Affairs during F.Y. 2019-20:

S.No.	Name & Designation	Country Name	Purpose of visit and duration.
1.	Shri Ravi Shankar Prasad, Hon'ble Minister of Law & Justice	Colombo, Sri Lanka	To attend the Commonwealth Law Ministers' Meeting from 5 th to 7 th November, 2019.
2.	Sh. Anoop Kumar Mendiratta, Secretary	London, UK	To participate in UK-India Joint Consultative Committee (JCC) meeting from 24 th to 26 th February, 2020.
3.	Dr. Rajiv Mani, Joint Secretary & Legal Adviser	London, UK	To participate in UK-India Joint Consultative Committee (JCC) meeting from 24 th to 26 th February, 2020.
4.	Shri Ajay Goyal, Joint Secretary	Bishkek, Kyrgyzstan	To attend the 17 th Meeting of State Prosecutors of the Shanghai Cooperation Organisation (SCO) Member States on 1 st October, 2019.
5.	Shri R. K. Srivastava, Additional Legal Adviser	The Hague, Netherlands	To attend the meeting of the Special Commission on the Judgement Project (draft Convention on recognition and enforcement of Foreign Judgements in Civil or Commercial matters) followed by Diplomatic Conference from 29 th June to 2 nd July, 2019.
		Da Nang, Vietnam	To attend the 28 th Meeting of the Regional Comprehensive Economic Partnership Trade Negotiating Committee (RCEP TNC 28) and related meetings from 19 th to 27 th September, 2019.

		New York, USA	To participate in the 71 Session of United Nations Commission on International Trade Law (UNCITRAL) Working Group-II (Dispute Settlement) from 4 th to 7 th February, 2020.
6.	Ms. Pinky Anand, Additional Solicitor General	Bishkek, Kyrgyzstan	To attend the 17 th Meeting of State Prosecutors of the Shanghai Cooperation Organisation (SCO) Member States from 20 th September to 1 st October, 2019.
7.	Shri Aman Lekhi, Additional Solicitor General	Kathmandu, Nepal	To attend the Regional Consultation on Trafficking in Persons & Smuggling of Migrants from 6 th to 8 th November, 2019.
8.	Ms. Madhavi Divan, Additional Solicitor General	Kuala Lumpur, Malaysia	To attend the Commonwealth Asia High-level Regional Dialogue from 18 th to 20 th November, 2019.
9.	Dr. R.J.R. Kasibhatla, Deputy Legal Adviser	Singapore	To attend the Final Hearings in the Vedanta Arbitration Case from 29 th April to 10 th May, 2019.
		Bangkok, Thailand	To attend the 5 th Intersessional Meeting of the Regional Comprehensive Economic Partnership Working Group on Investment (RCEP-WGI) from 28 th to 31 st May, 2019.
		Zhengzhou, China	To attend the 27 th meeting of the RCEP Trade Negotiations Committee from 26 th to 31 st July, 2019.

		Singapore	To attend the 7 th Intersessional Regional Comprehensive Economic Partnership Working Group meeting from 15 th to 18 th September, 2019.
		Bangkok, Thailand	To attend the 7 th Intersessional Meeting of the Regional Comprehensive Economic Partnership Trade Negotiation Committee (7 th ISSL RCEP TNC) and related meetings from 15 th to 19 th October, 2019.
10.	Ms. Arti Chopra, Deputy Legal Adviser	The Hague, Netherlands	To attend the meeting of the Special Commission on the Judgement Project (draft Convention on recognition and enforcement of Foreign Judgements in Civil or Commercial matters) followed by Diplomatic Conference from 21 st to 24 th June, 2019.
11.	Shri Prafulla Kumar Behera, Deputy Legal Adviser	Vienna, Austria	To attend the 52 nd Session of the United Nations Commission on International Trade Law (UNCITRAL) from 15 th to 17 th July, 2019.
12.	Sh. Raghvendra Singh Shrinet, Deputy Legal Adviser	Vienna, Austria	To participate in the (38 th) Session of UNCITRAL Working Group III on Investor State Dispute Settlement Reform from 20 th to 24 th January, 2020.
13.	Shri Saurabh Kumar, Private Secretary to Hon'ble Minister of Law & Justice	Colombo, Sri Lanka	To attend the Commonwealth Law Ministers' Meeting from 5 th to 7 th November, 2019.

14.	Shri K.M. Arya, Asst. Legal Adviser	Paris, France	To attend the Oral Hearings for the quantum phase of Arbitration Hearing in Antrix Devas Case from 29 th April to 3 rd May, 2019.
15.	Sh. Arpit Anant Mishra, Assistant Legal Adviser	Brussels, Belgium	To participate in the Inter-Ministerial meeting for negotiation on the Extradition Treaty and Mutual Legal Assistance in Criminal matters from 22 nd to 24 th January, 2020.

The total expenditure during the F.Y. 2019-20 in the Budgetary Head 'Foreign Travel Expenses' is Rs. 99,37,180/- (including bills of previous year visits).

Details of Foreign Visits undertaken by the Officers of the Department of Legal Affairs during F.Y. 2020-21:

Due to the Covid-19 Pandemic situation all over the world, no foreign visit has been conducted during the F.Y. 2020-21

The total expenditure during the F.Y. 2020-21 in the Budgetary Head 'Foreign Travel Expenses (FTE)' is Rs. 4,07,300/-. The said expenditure has been incurred from the head FTE on the payment of various bills (received from Embassies, High Commission and Consulate General through Ministry of External Affairs) of the previous visits of Minister/ Officers of this Department.

Details of Foreign Visits undertaken by the Officers of the Department of Legal Affairs during F.Y. 2021-22:

S.No.	Name & Designation	Country Name	Purpose of visit and duration.
1.	Shri Sohan Kumar Sharma, Deputy Legal Adviser	Male, Maldives	To participate in 3 rd High Level Meeting on launching the Regional Network of PVE practitioners of South Asia (SAN-PVE) on 1 st and 2 nd December, 2021.
2.	Shri Japan Babu, Deputy Legal Adviser	New York, USA	To attend the 75 th Session of working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL) in New York, USA from 29 th March to 1 st April, 2022.

The total expenditure during the F.Y. 2021-22 in the Budgetary Head 'Foreign Travel Expenses' is Rs. 1,97,150/- (including bills of previous year visits).